

**ORISSA HIGH COURT****FILING REPORT AS ON :07/08/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
1	D-BLAPL/24130/2025	ALOK KUMAR SAHU @ ALOK SAHU VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	BAUNISUNI /15 /2025 ) //	AOR2022000053C202500083
2	D-BLAPL/24131/2025	ARATI BAGH VS STATE OF ODISHA	BIKASH KUMAR PRADHAN VS	LAIMURA /75 /2023 ) //	AOR20220002993C202500008
3	D-BLAPL/24133/2025	RAJA @ OM SUBHAM DANI VS STATE OF ODISHA	RAMAKANTA PANDA VS	TALCHER TOWN /662 /2025 ) //	AOD20240000348C202500025
4	D-BLAPL/24136/2025	RAJEEV LUGUN @ TOPNO VS STATE OF ODISHA	RAMESH KUMAR SAHOO VS	BIRMITRAPUR /177 /2024 ) //	AOR20230000228C202500001
5	D-BLAPL/24137/2025	RAJU HANTAL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	CHITRAKONDA /155 /2023 ) //	
6	D-BLAPL/24138/2025	DEBASIS DAS VS STATE OF ODISHA	PRAFULLA KUMAR JENA VS	BALLIGUDA /219 /2025 ) //	
7	D-BLAPL/24139/2025 BLAPL/8336/2025	RATIKANTA SAMAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /216 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0000726/2025	
8	D-BLAPL/24141/2025	RAIDAS DEHURY VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	JHARPOKHARIA /160 /2025 ) //	
9	D-BLAPL/24142/2025	RAHUL PRASAD VS STATE OF ODISHA	NILAKANTHA DAS VS	PLANTSITE /500 /2025 ) //	
10	D-BLAPL/24143/2025	MD KALU @ KALLU VS STATE OF ODISHA	KULDEEP MOHANTY VS	LATHIKATA /49 /2025 ) //	AOD2024000012C202500171
11	D-BLAPL/24150/2025	SILU @ SURAJ SUPRIYA NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	ASKA /319 /2025 ) //	AOD20240000364C202500135

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12	D-BLAPL/24153/2025	KHAGAPATI @ KHAGESWAR HARIJAN VS STATE OF ODISHA	SK. ZAFARULLA VS	LANJIGARH /58 /2025 () //	
13	D-BLAPL/24158/2025	CHAMARU GOND VS STATE OF ODISHA	MANORANJAN MUDULI VS	UMERKOTE /114 /2024 () //	AOD20240000388C202500025
14	D-BLAPL/24161/2025	DAKA @ MOHAN GOND VS STATE OF ODISHA	MANORANJAN MUDULI VS	UMERKOTE /114 /2024 () //	AOD20240000388C202500026
15	D-BLAPL/24162/2025	KAMAL KUMAR MISHRA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	ANGUL SADAR PS /686 /2024 () //	
16	D-BLAPL/24163/2025	GANESWAR DAS VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CHOUDWAR /263 /2023 () //	
17	D-BLAPL/24165/2025	KAMAL BHATRA VS STATE OF ODISHA	MANORANJAN MUDULI VS	UMERKOTE /114 /2024 () //	AOD20240000388C202500027
18	D-BLAPL/24168/2025	KAPILA SUNDARAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// () //	AOR20220001736C202500047
19	D-BLAPL/24176/2025	BAPI @ GIRIJA SANKAR SWAIN VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /525 /2024 () //	
20	D-BLAPL/24177/2025	DIBYAJIT PATRA @ DIBYAJOTI PATRA @ SANAKALAM VS STATE OF ODISHA	MULYA RATNA PANDA VS	Bamapada (Industrial Area) /58 /2025 () //	
21	D-BLAPL/24179/2025	CHOUHDARY @ PILOT KISAN VS STATE OF ODISHA	CHIRANJIB ROUT VS	KHAMAR /300 /2025 () //	
22	D-BLAPL/24180/2025	ROHIT GARTIA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /373 /2025 () //	
23	D-BLAPL/24183/2025	BABLU @ KHETRABASI SAHOO	CHIRANJIB ROUT	N.T.P.C. /140 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/24184/2025	PRAMOD MINZ	DIBYAJYOTI SAHOO	TALSARA /94 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/24185/2025	SARAJU MEHER	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/24192/2025	SIBA@ SIBA PRASAD JENA	GOPAL KRISHNA NAYAK	ASKA /319 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/24193/2025	SANGRAM DALAI @ RAKESH	ANUGRAHA NARAYAN SAMANTRAY	ABHAYACHANDPUR /67 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/24196/2025	RAJU @ SONA NAYAK @ SHYAMA SUNDAR RANA	TARA PRASAD MOHAPATRA	SARAT /30 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/24199/2025	BAPI @ RAM MARANDI	TARA PRASAD MOHAPATRA	BAISINGA /112 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/24202/2025	DEBASISH DASH @ DEB	SANJIT MISHRA	PURI TOWN /316 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/24203/2025	MADHUSUDAN SWAIN @ RAJA	SANJIT MISHRA	PURI TOWN /70 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/24204/2025	VEPANJERI DILEEP KUMAR	MANAS KUMAR CHAND	RAIGHAR /93 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/24209/2025	SANGRAM KESHARI BHOI	BIKASH KUMAR DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/24213/2025	DEEPAK YADAV	DIBYA PRAKASH MISHRA	BRAJARAJNAGAR /118 /2023	AOR20220002454C202500104
		VS	VS	()	

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35	D-BLAPL/24216/2025	STATE OF ODISHA MANORANJAN MOHARANA VS	DOLAGOBINDA MOHAPATRA VS	// TIRTOL /326 /2025 ()	AOR2023000065C202500021
36	D-BLAPL/24222/2025	STATE OF ODISHA SHUBHAM PATEL VS	DIBYAJYOTI SAHOO VS	// //0 ()	
37	D-BLAPL/24223/2025	STATE OF ODISHA MUINUDDIN @ MAINUDDIN KHAN VS	DIBYAJYOTI SAHOO VS	// BHADRAK TOWN /351 /2025 ()	
38	D-BLAPL/24224/2025	STATE OF ODISHA BISWA RANJAN ROUT @ SANU VS	SUSANTA KUMAR BARAL VS	// ATHGARH /188 /2025 ()	AOR20220001297C202500203
39	D-BLAPL/24225/2025	STATE OF ODISHA MANAS PRADHAN VS	BIJAYA KUMAR RAGADA VS	// DELANGA /251 /2025 ()	
40	D-CMP/31820/2025 CMP/1217/2025	STATE OF ODISHA RAM KISHAN KHANDELWALLA VS SHYAMSUNDAR KHANDELWALLA	SOUMYA MISHRA VS	// // ADDL CIVIL JUDGE(SD), BARIPADA(Mayurbhanj) CS/0000211/2022	
41	D-CMP/31834/2025	GOURAMOHAN SAHU VS INDUMATI SAHU	MAHESWAR MOHANTY VS	// () //	
42	D-CMP/31899/2025	PRAFULLA KUMAR SAHOO VS PRMILA SAHOO	SOURAV SUMAN BHUYAN VS	// () //	
43	D-CMP/31900/2025	KISHORE CHANDRA BHANJA VS RAMESH KUMAR BALABANTARAY	PABITRA KUMAR NAYAK VS	// () //	
44	D-CMP/31903/2025	BHASKAR BEHERA VS SANDHYARANI BHUYAN@PARIDA	RAMA CHANDRA JENA VS	// () //	
45	D-CMP/31908/2025	RAUNAK BIBI VS RAJDAR ALLI KHAN	AMIT PRASAD BOSE VS	// () //	

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46	D-CMP/31911/2025	KARTIK LAL GUPTA VS PINKI LAL	AMIT PRASAD BOSE VS	// 0 //	
47	D-CMP/31913/2025	RAMAKANTA DASH VS RADHAKANTA DASH	ABHIMANYU PARIDA VS	// 0 //	
48	D-CONTC/31792/2025	SAROJ KUMAR SAHU VS SAROJ KUMAR SARANGI,PRINCIPAL,GOVT. COLLEGE OF ENGINEERING,KEONJHAR	ADV. VS	// 0 //	
49	D-CONTC/31796/2025	BASUDEV DASH VS ADITYA GOYAL,IAS	ADV. VS	// 0 //	
50	D-CONTC/31839/2025	PRAVASINI KHATUA VS KALIPRASANNA MOHAPATRA,DIRECTOR,HIGHER EDUCATION,BBSR,KHORDHA	ADV. VS	// 0 //	
51	D-CONTC/31864/2025	BAIKUNTHANATH BARIKI VS JYOTI SARANGI,BEO,BRAMHAPURA,BANKI,CUTTACK	ADV. VS	// 0 //	
52	D-CONTC/31866/2025	SWARNALATA DEI VS SHALINI PANDIT,IAS	HARA PRASAD RATH VS	// 0 //	
53	D-CONTC/31870/2025	RASMITA BEHERA VS RAMESH CHANDRA MAJHI,CHIEF FIRE OFFICER,CUTTACK	ADV. VS	// 0 //	
54	D-CONTC/31872/2025	LINGA @ LINGARAJ JENA VS ABHISEKH DAS,TAHASILDAR,PURI	ADV. VS	// 0 //	
55	D-CONTC/31873/2025	SURENDRA BHOI VS ABHISEK DAS,TAHASILDAR,PURI	ADV. VS	// 0 //	
56	D-CONTC/31883/2025	UDAYANATH MAJHI VS SALINI PANDIT,IAS	ADV. VS	// 0 //	
57	D-CONTC/31885/2025	BUDDHESWAR MAHAPATRA	UMESH CHANDRA MOHANTY	//	

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		VS	VS	()	
58	D-CONTC/31887/2025	SANJAY KUMAR SINGH,IAS TRILOCHAN NAYAK	UMESH CHANDRA MOHANTY	//	
		VS	VS	()	
59	D-CONTC/31888/2025	SANJAY KUMAR SINGH,IAS RAMACHANDRA PRADHAN	UMESH CHANDRA MOHANTY	//	
		VS	VS	()	
60	D-CONTC/31890/2025	SANJAY KUMAR SINGH,IAS SATYARANJAN DAS	UMESH CHANDRA MOHANTY	//	
		VS	VS	()	
61	D-CONTC/31892/2025	JYOTI RANJAN MISHRA,OAS SARAT CHANDRA SWAIN	UMESH CHANDRA MOHANTY	//	
		VS	VS	()	
62	D-CONTC/31894/2025	JYOTI RANJAN MISHRA,OAS RAGHUNATH MOHANTY	UMESH CHANDRA MOHANTY	//	
		VS	VS	()	
63	D-CONTC/31896/2025	JYOTI RANJAN MISHRA,OAS SAILENDRA KUMAR SWAIN	UMESH CHANDRA MOHANTY	//	
		VS	VS	()	
64	D-CRLA/24134/2025	JYOTI RANJAN MISHRA,OAS BIKASH MOHANTY	ANUPAM RATH	MADHUPATNA /1 /2024	
		VS	VS	()	
65	D-CRLMC/24135/2025	STATE OF ODISHA SUDHAKAR GHOSH	ASHOK KUMAR MISHRA	//	
	CRLMC/3097/2025	VS	VS	//0	
66	D-CRLMC/24145/2025	STATE OF ODISHA BHAKTA DEEP @ KHAKTI MAHANANDA	SUSHANTA KUMAR JOSHI	J.M.F.C.,SORO(Baleshwar)	
		VS	VS	ICC/0000377/2018	
67	D-CRLMC/24147/2025	STATE OF ODISHA RUPALI MISHRA	SATYA RANJAN MULIA	TUREIKELA /163 /2019	
		VS	VS	()	
68	D-CRLMC/24148/2025	STATE OF ODISHA RAJESH SAMANTASINGHAR	BISHNU PRASAD PRADHAN	//	
		VS	VS	PURIGHAT /28 /2025	
				()	
				//	
				INDUSTRIAL ESTATE PS /135 /2025	
				()	

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69	D-CRLMC/24151/2025	STATE OF ODISHA BIJAYA NAHAK@BIJAYA KUMAR NAHAK VS	JUGALA KISHORE PANDA VS	// DIGAPAHANDI /235 /2023 ()	
70	D-CRLMC/24154/2025	STATE OF ODISHA NALI@SAROJ BARIK@SAROJ KUMAR BARIK VS	PARSURAM PANDA VS	// BASUDEVPUR /86 /2023 ()	
71	D-CRLMC/24159/2025	STATE OF ODISHA SONU @ SK.AMIR BUX VS	RAMESH CHANDRA MAHARANA VS	// LALBAG /226 /2023 ()	
72	D-CRLMC/24172/2025	STATE OF ODISHA NILACHALA PARIDA VS	KURESH PRASAD DASH VS	// ENERGY PS (GANJAM) /1 /2018 ()	AOD20250000916C202500005
73	D-CRLMC/24174/2025	STATE OF ODISHA ABDUL DHALI KHAN@HARUN VS	CHIRANJIB ROUT VS	// COLLIERY /18 /2020 ()	
74	D-CRLMC/24175/2025	STATE OF ODISHA TINKU MAHAKUD VS	CHIRANJIB ROUT VS	// COLLIERY /134 /2021 ()	
75	D-CRLMC/24181/2025	STATE OF ODISHA SANGRAM DIGGI VS	SURYAKANTA DWIBEDI VS	// /0 ()	
76	D-CRLMC/24186/2025	STATE OF ODISHA SATYAJIT NAIK VS	SURYAKANTA DWIBEDI VS	// /0 ()	
77	D-CRLMC/24200/2025	STATE OF ODISHA BIKI@BISWAJIT BAHADUR VS	DEBENDRANATH SAMAL VS	// DHENKANAL TOWN /343 /2018 ()	
78	D-CRLMC/24221/2025	STATE OF ODISHA KOSALA BHATTA VS	RAJENDRA KUMAR PRADHAN VS	// KANPUR /57 /2025 ()	
79	D-CRLREV/24128/2025	KABITA BHATTA BIJAYA KUMAR ROUT VS	HAREKRUSHNA DASH VS	// /0 ()	AOD20240000001C202500157
		STATE OF ODISHA		//	

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80	D-CRLREV/24210/2025	ZULFEQUAR ALI VS BHABAGRAHI PANDA	SUKANTA KUMAR NAYAK VS	// () //	
81	D-FAO/31798/2025 FAO/372/2025	GULSAN KHATUN VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha ) Oa/0000135/2024	
82	D-FAO/31858/2025	THE D.M., ICICI LOMBARD GENERAL INSURANCE COMPANY LTD VS ALOK RASHMI SAMAL	SOMNATH BEHERA VS	// () //	
83	D-MACA/31811/2025	BADRIKANATH BEHERA VS ANTARJYAMEE PANDA	JAGABANDHU SAHU VS	// () //	AOR20220001487C202500053
84	D-MACA/31852/2025	MANAGER (LEGAL), M/S SBI GENERAL INSURANCE COMPANY LTD VS MANJU @ MANJULATA SAHOO	SOMNATH BEHERA VS	// () //	
85	D-MACA/31856/2025	RAJ KISHORE SATAPATHY VS ARATI DASH	GOPAL KRISHNA NAYAK VS	// () //	
86	D-MATA/31784/2025	ARTTATRANA PATRA VS SUKUMINI PATRA	PARTHA SARATHI DAS VS	// () //	AOD20240000364C202500134
87	D-MATA/31795/2025	BISHNUPRIYA MOHAPATRA VS DHIREN MOHAPATRA	SUSAMA RANI SAHOO VS	// () //	
88	D-MATA/31897/2025	RASHMITA MOHANTY VS JYOTI PRAKASH PATTNAIK	SATYABRATA MOHANTY VS	// () //	
89	D-OTAPL/31785/2025	COMMISSIONER OF CUSTOMS(PREVENTIVE), BHUBANESHWAR VS M/S DISHA REALCON PVT LTD.	ANSHU KANTI SATAPATHY,SR.S.C VS	// () //	AOR20220001780C202500074
90	D-OTAPL/31804/2025	COMMISSIONER OF CUSTOMS(PREVENTIVE), BHUBANESHWAR VS AJAY GUPTA, EMPLOYEE OF MR. MANISH KHEMKA, DIRECTOR OF M/S DISHA REALCON PVT LTD.	ANSHU KANTI SATAPATHY,SR.S.C VS	// () //	AOR20220001780C202500075
91	D-OTAPL/31806/2025	COMMISSIONER OF CUSTOMS(PREVENTIVE), BHUBANESHWAR	ANSHU KANTI SATAPATHY,SR.S.C	//	AOR20220001780C202500076

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		VS	VS	()	
92	D-OTAPL/31810/2025	MANISH KHEMKA COMMISSIONER OF CUSTOMS(PREVENTIVE) BHUBANESHWAR	ANUSHWIKANTI SATAPATHY,SR.S.C	//	AOR20220001780C202500077
		VS	VS	()	
93	D-RPFAM/31788/2025	M/S S.M NIRYAT PVT LTD. RASHMITA MEHER	SAROJ KUMAR PADHY	//	
		VS	VS	()	
94	D-RSA/31867/2025	JAGANNATH MEHER DEBI PRASAD HARICHANDAN	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	()	
95	D-RSA/31871/2025	NANDINI SINGH DEBI PRASAD HARICHANDAN	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	()	
96	D-RSA/31874/2025	NANDINI SINGH RANJAN KUMAR ROUTRAY	SUMITRA MOHANTY	//	
		VS	VS	()	
97	D-RSA/31889/2025	KRUSHNA CHANDRA LENKA NIRANJAN SETH	BISWA PRAKASH DHAL	//	
		VS	VS	()	
98	D-RSA/31895/2025	STATE OF ODISHA SUKALATA SAHOO	SRINIBASH SATAPATHY	//	
		VS	VS	()	
99	D-TRP(C)/31828/2025	RANCHANA SAHOO ANITA DEVI	PRASANTA KUMAR NANDA	//	
		VS	VS	()	
100	D-TRP(C)/31832/2025	SANDIP KUMAR DASH ARCHANA SAMAL	OM SWARUP	//	
		VS	VS	()	
101	D-TRP(C)/31880/2025	BISWA RANJAN MAHAPATRA SUHAGINI BARDHAN	GOPAL KRUSHNA MOHANTY	//	
		VS	VS	()	
102	D-TRPCRL/24226/2025	BISWAJIT SWAIN ANIRUDHA DAS	RABINDRA NATH PRUSTY	ANGUL TOWN /701 /2025	
		VS	VS	()	

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103	D-WA/31793/2025 WA/1374/2025	STATE OF ODISHA CHANDAN BINDHANI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// // 0	
104	D-WA/31803/2025	DILIP KUMAR PATI VS SRIMATI SETHY	PRANAB KUMAR GHOSE VS	// // 0	
105	D-WA/31808/2025	STATE OF ODISHA VS SUNANDA PANDA	CHANDRAKANTA PRADHAN,A.G.A VS	// // 0	LOD20240000194C202500353
106	D-WA/31809/2025	STATE OF ODISHA VS SABITA PATTANAIK	BIMBISAR DASH,A.G.A VS	// // 0	LOD20240000200C202500360
107	D-WA/31846/2025	BOARD OF SECONDARY EDUCATION, ORISSA VS NURUL HAQUE	SUNKURU SUDHAKAR RAO(SR. ADV.) VS	// // 0	
108	D-WA/31861/2025	K.GANGADHAR PRADHAN VS STATE OF ODISHA	RABINARAYAN MISHRA VS	// // 0	
109	D-WP(C)/31786/2025	VIDYA BHARATI SINGH VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // 0	
110	D-WP(C)/31787/2025	SARAT CHANDRA DAS VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // 0	
111	D-WP(C)/31789/2025 WP(C)/22128/2025	KALANDI @ PRATAP KUMAR KANDI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// // 0	AOR20220001297C202500199
112	D-WP(C)/31790/2025 WP(C)/22130/2025	MANOJ KUMAR RANA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// // 0	AOR20220001297C202500200
113	D-WP(C)/31791/2025	MANOJ KUMAR SETHY VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// // 0	

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114	D-WP(C)/31794/2025 WP(C)/22115/2025	ASMIT KUMAR MOHANTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
115	D-WP(C)/31797/2025	PRADIP PRADHAN VS ODISHA INFORMATION COMMISSION, BBSR	AKHAND VS	// 0 //	
116	D-WP(C)/31799/2025	PRADIP PRADHAN VS ODISHA INFORMATION COMMISSION, BBSR	AKHAND VS	// 0 //	
117	D-WP(C)/31800/2025	T. NAGA BHUSAN SHROFF VS STATE OF ODISHA	EKTA AGARWAL VS	// 0 //	AOR20220003068C202500015
118	D-WP(C)/31801/2025	RITA DASH VS STATE OF ODISHA	EKTA AGARWAL VS	// 0 //	AOR20220003068C202500014
119	D-WP(C)/31802/2025	JYOTIRMAY ACHARYA VS BHUPATI MIRDHA	RAMA CHANDRA JENA VS	// 0 //	
120	D-WP(C)/31805/2025	SAROJ KUMAR PRADHAN VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
121	D-WP(C)/31807/2025	JAGA KALIA SHAKTI WSHG VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //	AOR20220001207C202500091
122	D-WP(C)/31812/2025	AMRAPALI PARAMEDICAL INSTITUTE AND RESEARCH CENTER VS STATE OF ODISHA	PRANOY MOHANTY VS	// 0 //	
123	D-WP(C)/31813/2025	KHIROD PRASAD SAHOO @ KSHIROD PRASAD SAHOO VS COMMISSIONER, CONSOLIDATION, BOARD OF REVENUE, ODISHA, CUTTACK	ABHILASH PANIGRAHI VS	// 0 //	
124	D-WP(C)/31814/2025	ALEKHA BIHARI PANDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
125	D-WP(C)/31815/2025	PRADIPTA KISHORE DASH	PRANOY MOHANTY	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-WP(C)/31816/2025	ADDITIONAL COMMISSIONER, BBSR SIMANCHAL DAKUA	SANJIB MOHANTY	//	AOR20220001611C202500105
		VS	VS	()	
127	D-WP(C)/31817/2025	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY BUDHIBAMAN LENKA	SANJIB MOHANTY	//	AOR20220001611C202500106
		VS	VS	()	
128	D-WP(C)/31818/2025	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY PRAKASH CHANDRA DEY	SUBHADUTTA ROUSTRAY	//	
		VS	VS	()	
129	D-WP(C)/31819/2025	STATE OF ODISHA ARAT SWAIN	SANJIB MOHANTY	//	AOR20220001611C202500107
		VS	VS	()	
130	D-WP(C)/31821/2025	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY MANORAMA DEVI	SUBHADUTTA ROUSTRAY	//	
		VS	VS	()	
131	D-WP(C)/31822/2025	STATE OF ODISHA SANDHYARANI SAHU	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
132	D-WP(C)/31823/2025	STATE OF ODISHA SABITA SAMAL	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
133	D-WP(C)/31824/2025	STATE OF ODISHA MANAS KUMAR BISWAL	SUBASH CH PANI	//	
		VS	VS	()	
134	D-WP(C)/31825/2025	STATE OF ODISHA SANTOSH KUMAR MAJHI	SANJIB MOHANTY	//	AOR20220001611C202500108
		VS	VS	()	
135	D-WP(C)/31826/2025	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY DILLIP KUMAR BARAL	UMAKANT SAHOO	//	
		VS	VS	()	
136	D-WP(C)/31827/2025	STATE OF ODISHA BEBINA SWAIN	ACHYUTANANDA PATTANAIAK	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/31829/2025	STATE OF ODISHA RITA PARIDA VS	BISWAMBAR MOHANTY VS	// // 0	
138	D-WP(C)/31830/2025	STATE OF ODISHA RAMESH CHANDRA JENA VS	AMIT PRASAD BOSE VS	// // 0	
139	D-WP(C)/31831/2025	STATE OF ODISHA CHANDRASEKHAR MOHAPATRA VS	GYANA RANJAN MAHAPATRA VS	// // 0	
140	D-WP(C)/31833/2025	COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR PARESH KUMAR NAIK VS	BHABANI PRASAD MOHANTY VS	// // 0	
141	D-WP(C)/31835/2025	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA SASHIBHUSAN MOHAPATRA VS	SUMITRA MOHANTY VS	// // 0	
142	D-WP(C)/31836/2025 WP(C)/22155/2025	COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR NIKUNJA BIHARI MOHAPATRA VS	DR. BINODA KUMAR MISHRA VS	// // 0	
143	D-WP(C)/31837/2025	STATE OF ODISHA KELUNI SAHOO VS	MIHIR SEKHAR SAHOO VS	// // 0	
144	D-WP(C)/31838/2025	STATE OF ODISHA BHASKAR CHANDRA PANIGRAHI VS	EKTA AGARWAL VS	// // 0	AOR20220003068C202500016
145	D-WP(C)/31840/2025	STATE OF ODISHA ABTAR SINGH VS	PRASHANTA KUMAR NAYAK VS	// // 0	AOD20240000333C202500064
146	D-WP(C)/31841/2025	STATE OF ODISHA KRUSHNA CHANDRA MAHANANDA VS	SIDDHARTH PRASAD MISHRA VS	// // 0	
147	D-WP(C)/31842/2025	STATE OF ODISHA GHASI RAM BIBHAR VS	AGASTI KANUNGO VS	// // 0	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/31843/2025	BIJAY KUMAR PRADHAN VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //	
149	D-WP(C)/31844/2025	RAJALAXMI PATI VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //	
150	D-WP(C)/31845/2025	NARESH CHANDRA TRIPATHY VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
151	D-WP(C)/31847/2025	SASMITA MISHRA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	AOR20220001727C202500100
152	D-WP(C)/31848/2025	DEBENDRA NAIK VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202500109
153	D-WP(C)/31849/2025	GANESH KUMAR BARIK VS STATE OF ODISHA	TAPAN KUMAR SAHOO VS	// 0 //	
154	D-WP(C)/31850/2025	KUMARI BINDU MARNDI @ BINDU MARNDI VS MAHARAJA SRI RAM CHANDRA BHANJA DEO UNIVERSITY, MAYURBHANJ	TUSAR KUMAR MISHRA VS	// 0 //	
155	D-WP(C)/31851/2025	SHISHIRA KUMAR SWAIN VS VICE CHANCELLOR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	BIJAYA KUMAR PARIDA 2 VS	// 0 //	AOD20220001998C202500046
156	D-WP(C)/31853/2025	SURYA NARAYAN MISHRA VS THE MANAGEMENT OF MANAGING DIRECTOR, CUTTACK	BAMADEV BARAL VS	// 0 //	
157	D-WP(C)/31854/2025	JYOSHANARANI DAS VS STATE OF ODISHA	GOKULANANDA PARIDA VS	// 0 //	
158	D-WP(C)/31855/2025	KALPANA SATAPATHY @ KALPANA KUMARI SATAPATHY VS STATE OF ODISHA	BIJAY KUMAR PARIDA 2 VS	// 0 //	
159	D-WP(C)/31857/2025	P.RAVANA NAIDU BABU @ P.RAVANA	TUKUNA KUMAR MISHRA	//	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		BRANCH MANAGER, STATE BANK OF INDIA, RAYAGADA		//	
160	D-WP(C)/31859/2025	JANI VENKAT RAO BAURI	AKASH ACHARYA	//	
	WP(C)/22175/2025	VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/31860/2025	PARAMANANDA DASH	PRNOY MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/31862/2025	SABITA ROUSTRAY	SHIVSANKAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/31863/2025	SAFAL CONSTRUCTION PRIVATE LIMITED	CHITRASEN PARIDA	//	AOR20220001432C202500031
		VS	VS	0	
		CENTRAL BOARD OF DIRECT TAXES (CBDT)		//	
164	D-WP(C)/31865/2025	SANKARSAN PANDA	ASHOK KUMAR PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/31868/2025	M/S PRASHANTA SETHY, CUTTACK	ABDUL MUQSID	//	
		VS	VS	0	
		THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR		//	
166	D-WP(C)/31869/2025	LILA DEHURY	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/31875/2025	DAYANIDHI PARIDA	AMITAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/31876/2025	KUNA MAHAKUD	SUJAY SHANKER SINGHDEO	//	AOD20230000313C202500051
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/31877/2025	BASANTI BISWAL @ MOHANTY	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		THE COMMISSIONER, CUTTACK MUNICIPAL CORPORATION, CUTTACK		//	
170	D-WP(C)/31878/2025	M/S. RP MEDIA AND COMMUNICATION LTD LIABILITY	ANURAG KISHOR BHARMA	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/31879/2025	CHIEF COMMISSIONER OF CT AND GST ODISHA, CUTTACK CHINTAMANI SAHANI VS STATE OF ODISHA	SOUMI DAS VS	// // 0 //	
172	D-WP(C)/31881/2025	KRUSHNA CHANDRA SETHY VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
173	D-WP(C)/31882/2025	PARAMANANDA SAHOO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
174	D-WP(C)/31884/2025	SUDHAKAR ROUT VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //	
175	D-WP(C)/31886/2025	M/S. BIKASH PANIGRAHI, BARGARH VS THE COMMISSIONER COMMERCIAL TAX (C.T) AND GOODS AND SERVICE TAX (G.S.T.), CUTTACK	ABHILASH MISHRA VS	// 0 //	
176	D-WP(C)/31891/2025 WP(C)/22176/2025	RANJITA SAHOO VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
177	D-WP(C)/31893/2025	MADHUSUDAN RANA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
178	D-WP(C)/31898/2025	DHADI SWAIN VS STATE OF ODISHA	NIRANJAN BEHERA VS	// 0 //	AOR20220001297C202500202
179	D-WP(C)/31901/2025	ABINASH SAHOO VS AMITAB SAHOO	MAGA BEHERA VS	// 0 //	
180	D-WP(C)/31902/2025	BALAKRUSHNA NISHANKA @ BALKRUSHAN NISANKAN VS STATE OF ODISHA	SAJIB KUMAR BHANJADEO VS	// 0 //	
181	D-WP(C)/31904/2025	AKINCHAN ACHARYA VS UNION OF INDIA	DOLAGOBINDA MOHAPATRA VS	// 0 //	AOR20230000065C202500022

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/31905/2025	RAJKISHORE NAYAK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// () //	
183	D-WP(C)/31906/2025	BINAYAK MOHAPATRA VS MANASWINI JENA	SANJAY KUMAR MOHANTY 2 VS	// () //	
184	D-WP(C)/31907/2025	DR. JYOTI PRAKASH SAHOO VS LOCAL COMPLAINT COMMITTEE, CUTTACK	ABHINANDAN PRADHAN VS	// () //	
185	D-WP(C)/31909/2025	PRITISH KHAMARI VS SHIBANI @ PURNIMA PANDA @ KHAMARI	SOUMYA RANJAN DAS VS	// () //	
186	D-WP(C)/31910/2025	SARAT CHANDRA MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //	AOR20220001297C202500204
187	D-WP(C)/31912/2025	M/S. SALMAN INDUSTRIES, SUNDERGARH VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., BBSR	SIDHESWAR RATH VS	// () //	
188	D-ABLAPL/24127/2025	RABI NARAYAN DAS VS STATE OF ODISHA	MANOJ PANIGRAHI VS	JANKIA P.S. /271 /2025 () //	AOR20220001665C202500078
189	D-ABLAPL/24129/2025	BISMAY RANJAN KHATUA VS STATE OF ODISHA	PRADYUSH KUMAR PARHI VS	// () //	AOR20220002297C202500017
190	D-ABLAPL/24132/2025	AJU @ SK. AJARUDDIN VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	DERABIS /111 /2025 () //	
191	D-ABLAPL/24140/2025	BIKASH RANA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /209 /2025 () //	
192	D-ABLAPL/24144/2025	ALEKH SAHU VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BANTALA /214 /2025 () //	
193	D-ABLAPL/24146/2025	ANANTA KUMAR BEHERA @ ANOJ @ BAPI	SAROJ RANJAN SUBUDHI	PHULBANI SADAR /154 /2023	

## ORISSA HIGH COURT

### FILING REPORT AS ON :07/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-ABLAPL/24149/2025	SANKAR KHOSLA	JUGALA KISHORE PANDA	S.P.(CID-CRL),CUTTACK /6 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-ABLAPL/24152/2025	KUNDAN MAHAKUL	JUGALA KISHORE PANDA	BAUNISUNI /123 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-ABLAPL/24155/2025	DHANESWAR MOHANTY	SK. ZAFARULLA	GOP /212 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-ABLAPL/24156/2025	PRIYA KUMARI DAS	SK. ZAFARULLA	BAHALDA /42 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-ABLAPL/24157/2025	UMAKANT PRADHAN	NIRANJAN LENKA	NIKIRAI /275 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-ABLAPL/24160/2025	BASANTA PALAI @ POLAI	SANJIB KUMAR BHANJADEO	BEGUNIAPADA /300 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-ABLAPL/24164/2025	TRINATH MISTRI	SURYANARAYAN BISWAL	KHALLIKOTE /629 /2025	AOR20220001325C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-ABLAPL/24166/2025	RUDRESWAR NATH	KHUSBU PANIGRAHI	//	AOR20220002787C202500104
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-ABLAPL/24167/2025	SRIDHAR BISWAL	DIBYAJYOTI SAHOO	REMUNA /168 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-ABLAPL/24169/2025	NILAMADHABA SAHOO	AKASH KUMAR PANDA	MOTANGA /212 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-ABLAPL/24170/2025	KABITA JENA @ KAVITA JENA	PRAFULLA KUMAR SAHU	NIKIRAI /278 /2025	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/24171/2025	STATE OF ODISHA HARISH CHANDRA BEHERA @ HARISH BEHERA VS	SAKTI PRASAD DAS VS	// JATNI P.S. /207 /2025 ()	
206	D-ABLAPL/24173/2025	STATE OF ODISHA GYANA RANJAN MOHANTY @ PINTU MOHANTY VS	SAKTI PRASAD DAS VS	// BHARATPUR PS /423 /2025 ()	
207	D-ABLAPL/24178/2025	STATE OF ODISHA BASANTA JAY SINGH @ BABU VS	KAUSTUVA MOHANTY VS	// JANKIA P.S. /275 /2025 ()	
208	D-ABLAPL/24182/2025	STATE OF ODISHA NIRMAL MISTRY VS	UMESH CHANDRA DORA VS	// MOTU /73 /2025 ()	
209	D-ABLAPL/24187/2025	STATE OF ODISHA ARUN BISWAL VS	BISWABHUSAN DAS VS	// AUL /209 /2025 ()	
210	D-ABLAPL/24188/2025	STATE OF ODISHA SAIK TANVEER AHMMAD @ AHEMAD VS	CHIRANJIB ROUT VS	// DHENKANAL SADAR /454 /2022 ()	
211	D-ABLAPL/24189/2025	STATE OF ODISHA LAXMIPRIYA DAS @ LAXMI DAS VS	BIKASH CHANDRA PARIJA VS	// KUAKHIA /296 /2025 ()	
212	D-ABLAPL/24190/2025	STATE OF ODISHA GOURI SHANKAR PATI VS	GOPAL KRISHNA NAYAK VS	// PHULBANI TOWN /215 /2025 ()	
213	D-ABLAPL/24191/2025	STATE OF ODISHA SAIK TANVEER AHMMAD @ AHEMAD VS	CHIRANJIB ROUT VS	// KHUNTUNI /16 /2023 ()	
214	D-ABLAPL/24194/2025	STATE OF ODISHA SANDEEP KUMAR TIWARI VS	MD. GOLAM MADANI VS	// AIRPORT P.S. /120 /2025 ()	
215	D-ABLAPL/24195/2025	STATE OF ODISHA BASANTI MALLIK @ MALIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	// SORO /567 /2025 () //	AOD2024000012C202500172

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ABLAPL/24197/2025	JAYADEV MALLICK VS STATE OF ODISHA	PADMANAVA JENA VS	// () //	
217	D-ABLAPL/24198/2025	SUNIL SAHANI @ SUNEL SAHANI VS STATE OF ODISHA	SANJIT MISHRA VS	PURI SADAR /415 /2025 () //	
218	D-ABLAPL/24201/2025	BISWARANJAN KALAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /230 /2025 () //	
219	D-ABLAPL/24205/2025	MANTU @ BIRENDRA DAS VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	TIGIRIA /141 /2025 () //	
220	D-ABLAPL/24206/2025	MANAS KUMAR SAHOO VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	BHADRAK RURAL /200 /2025 () //	
221	D-ABLAPL/24207/2025	MUNA @ SAROJ KUMAR SAHOO VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	BANARAPAL /111 /2025 () //	
222	D-ABLAPL/24208/2025	MUNA @ SAROJ KUMAR SAHOO VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	BANARAPAL /108 /2025 () //	
223	D-ABLAPL/24211/2025	SANJULATA MALLICK @ SANJUKTA MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MANGALPUR /191 /2025 () //	
224	D-ABLAPL/24212/2025	BRAHMANANDA MALLICK @ BRAHMANANDA MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MANGALPUR /191 /2025 () //	
225	D-ABLAPL/24214/2025	PRAKASH BEHERA @ RAJU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BARAMBA /183 /2025 () //	AOD20240000242C202500163
226	D-ABLAPL/24215/2025	RAMESH DAS VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MAHANGA /203 /2025 () //	AOR20220001297C202500201
227	D-ABLAPL/24217/2025	JAYANTI BEHERA	SANTOSH KUMAR MAHANTY	BARAMBA /183 /2025	AOD20240000242C202500164

# ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
228	D-ABLAPL/24218/2025	VS STATE OF ODISHA PINTU SAHOO	VS BIRAJA PRASAD NANDA	() // GOPALPRASAD /177 /2025	
229	D-ABLAPL/24219/2025	VS STATE OF ODISHA SANJULATA NAYAK	VS NIRMAL CHANDRA MOHANTY	() // CHANDRASEKHARPUR /343 /2025	
230	D-ABLAPL/24220/2025	VS STATE OF ODISHA SK. ALLARAKHA @ HANIF KHAN	VS MOHAMMED RIAZ	() // DARGHA BAZAR /200 /2025	
		VS STATE OF ODISHA	VS	() //	

# ORISSA HIGH COURT

MISC CASES FILED on :07/08/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-COA/2/2022 COA/2/2022	STATE OF ODISHA MP	DEBAKANTA MOHANTY, AGA	1/2025
2	D-CRP/11898/2025 CRP/10/2025	VINEET KUMAR LALANI MP	DEBAKANTA MOHANTY	59/2025
3	D-TRPCRL/24226/2025 TRPCRL/ /	ANIRUDHA DAS MP	RABINDRA NATH PRUSTY	75/2025
4	D-OTAPL/31785/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS(PREVENTIVE) MP	SHRIBHANESWARAPATHY,SR.S.C	130/2025
5	D-OTAPL/31804/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS(PREVENTIVE) MP	SHRIBHANESWARAPATHY,SR.S.C	131/2025
6	D-OTAPL/31804/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS(PREVENTIVE) MP	SHRIBHANESWARAPATHY,SR.S.C	132/2025
7	D-OTAPL/31806/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS(PREVENTIVE) MP	SHRIBHANESWARAPATHY,SR.S.C	133/2025
8	D-OTAPL/31806/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS(PREVENTIVE) MP	SHRIBHANESWARAPATHY,SR.S.C	134/2025
9	D-OTAPL/31810/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS(PREVENTIVE) MP	SHRIBHANESWARAPATHY,SR.S.C	135/2025
10	D-OTAPL/31810/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS(PREVENTIVE) MP	SHRIBHANESWARAPATHY,SR.S.C	136/2025
11	D-JCRLA/38/2018 JCRLA/38/2018	SAMBHU MURMU MP	DHARMENDRA SETHY	178/2025
12	D-JCRLA/38/2018 JCRLA/38/2018	SAMBHU MURMU MP	ADV	179/2025
13	D-JCRLA/13418/2024 JCRLA/64/2024	RANJAN@KALIA KHARA MP	MR. BIKASH CHANDRA PARIJA	180/2025
14	D-JCRLA/13418/2024 JCRLA/64/2024	RANJAN@KALIA KHARA MP	MR. BIKASH CHANDRA PARIJA	181/2025
15	D-JCRLA/7/2023 JCRLA/7/2023	ANKURA BIRUA MP	MR. BIKASH CHANDRA PARIJA	182/2025
16	D-JCRLA/7/2023 JCRLA/7/2023	ANKURA BIRUA MP	MR. BIKASH CHANDRA PARIJA	183/2025
17	D-JCRLA/96/2022 JCRLA/96/2022	DUHU @ BINESH @ DINESH MARANDI MP	ADV. MS.C.KASTURI	184/2025
18	D-JCRLA/96/2022 JCRLA/96/2022	DUHU @ BINESH @ DINESH MARANDI MP	ADV. MS.C.KASTURI	185/2025
19	D-CONTC/11154/2025 CONTC/1398/2025	KHIROD KUMAR BARAL MP		276/2025
20	D-TRP(C)/31828/2025 TRP(C)/ /	ANITA DEVI MP	PRASANTA KUMAR NANDA	277/2025
21	D-CONTC/11160/2025 CONTC/1399/2025	RABINDRANATH SINGH MP		277/2025
22	D-TRP(C)/31832/2025 TRP(C)/ /	ARCHANA SAMAL MP	OM SWARUP	278/2025
23	D-CONTC/29447/2025 CONTC/3749/2025	RANKANIDHI SETHI MP	ADV.	278/2025
24	D-TRP(C)/31880/2025 TRP(C)/ /	SUHAGINI BARDHAN MP	GOPAL KRUSHNA MOHANTY	279/2025
25	D-CONTC/30229/2025 CONTC/3757/2025	KULAMANI BAL MP	JYOTI RANJAN KAR	279/2025
26	D-CONTC/6197/2025	AJIT KUMAR KHUNTIA		

	CONTC/819/2025	MP		280/2025
27	D-CONTC/6660/2025	DR.SURACHITA PATTANAIK		
	CONTC/865/2025	MP		281/2025
28	D-RVWPET/15235/2024	JAGANNATH BISWAL	AMIT KUMAR NATH	
	RVWPET/ /	MP		305/2025
29	D-RPFAM/31788/2025	RASHMITA MEHER	SAROJ KUMAR PADHY	
	RPFAM/ /	MP		341/2025
30	D-RPFAM/30706/2025	BISWARANJAN BEHERA	ASHOK DAS	
	RPFAM/ /	MP		342/2025
31	D-RPFAM/16586/2025	AJAYA KUMAR MOHANTY	JITENDRA KUMAR MISHRA (2)	
	RPFAM/ /	MP		343/2025
32	D-RPFAM/44051/2024	SURYAMANI ROUT	SUJATA JENA	
	RPFAM/326/2024	MP		344/2025
33	D-RPFAM/12307/2024	KASHMIRA NAYAK	PRAVAT KUMAR MOHANTY	
	RPFAM/97/2024	MP		345/2025
34	D-MATA/31210/2025	RATIKANTA KUANAR	LALATENDU SAMANTARAY	
	MATA/ /	MP		415/2025
35	D-FAO/31798/2025	GULSAN KHATUN	DEBASISH PATNAIK	
	FAO/372/2025	MP		715/2025
36	D-FAO/30245/2025	D.M., ORIENTAL INSURANCE CO. LTD., ANSON	GOPINATH ROY	
	FAO/ /	MP		716/2025
37	D-FAO/31858/2025	THE D.M., ICICI LOMBARD GENERAL INSURANCE CO. LTD., BBSR	SRANJIT CHROYA	
	FAO/ /	MP		717/2025
38	D-CRLREV/24128/2025	BIJAYA KUMAR ROUT	HAREKRUSHNA DASH	
	CRLREV/ /	MP		747/2025
39	D-CRLREV/24128/2025	BIJAYA KUMAR ROUT	HAREKRUSHNA DASH	
	CRLREV/ /	MP		748/2025
40	D-CRLREV/32011/2024	SIDHARTHA PANDA	BASUDEV PUJARI	
	CRLREV/673/2024	MP		749/2025
41	D-CRLREV/21338/2025	ASIT MANDAL @ ASIT KUMAR MANDAL	SANGRAM KESHARI ROUT	
	CRLREV/ /	MP		750/2025
42	D-CRLREV/23578/2025	ALEKHA CHANDRA MOHANTY	DEBIDUTTA MOHAPATRA	
	CRLREV/ /	MP		751/2025
43	D-CRLREV/357/2017	AMULYA KU.SAMAL		
	CRLREV/357/2017	MP		752/2025
44	D-CRLREV/24210/2025	ZULFEQUAR ALI	SUKANTA KUMAR NAYAK	
	CRLREV/ /	MP		753/2025
45	D-CRLREV/24210/2025	ZULFEQUAR ALI	SUKANTA KUMAR NAYAK	
	CRLREV/ /	MP		754/2025
46	D-CRLREV/22837/2025	MUNA @ DUSMANTA NAYAK	AMLAN SHAKTI PAUL	
	CRLREV/ /	MP		755/2025
47	D-BLAPL/789/2024	DEBENDRA SWAIN		
	BLAPL/309/2024	MP		846/2025
48	D-BLAPL/21779/2025	RANJIT BAGH	MANAS KUMAR CHAND	
	BLAPL/7815/2025	MP		847/2025
49	D-BLAPL/20567/2025	NARENDRA NAYAK	TUKUNA KUMAR MISHRA	
	BLAPL/7303/2025	MP		848/2025
50	D-RSA/30409/2025	NABAGHANA SAHOO	GOPINATH MISHRA	
	RSA/ /	MP		1108/2025
51	D-RSA/31731/2025	GURU DALEI	MAMATA MISHRA	
	RSA/ /	MP		1109/2025
52	D-RSA/297/2019	MAHESWETA BISAL	M/S.U.C.MISHRA	
	RSA/297/2019	MP		1110/2025
53	D-RSA/297/2019	MAHESWETA BISAL	M/S.U.C.MISHRA	
	RSA/297/2019	MP		1111/2025
54	D-RSA/297/2019	MAHESWETA BISAL	M/S.U.C.MISHRA	
	RSA/297/2019	MP		1112/2025
55	D-RSA/31871/2025	DEBI PRASAD HARICHANDAN	PRAFULLA CHANDRA ACHARYA	
	RSA/ /	MP		1113/2025
56	D-RSA/31874/2025	RANJAN KUMAR ROUSTRAY	SUMITRA MOHANTY	
	RSA/ /	MP		1114/2025
57	D-RSA/31874/2025	RANJAN KUMAR ROUSTRAY	SUMITRA MOHANTY	
	RSA/ /	MP		1115/2025

58	D-RSA/31889/2025 RSA/ /	NIRANJAN SETH MP	BISWA PRAKASH DHAL	1116/2025
59	D-RSA/31895/2025 RSA/ /	SUKALATA SAHOO MP	SRINIBASH SATAPATHY	1117/2025
60	D-CMP/31820/2025 CMP/1217/2025	RAM KISHAN KHANDELWALLA MP	SOUMYA MISHRA	1216/2025
61	D-CMP/940/2017 CMP/940/2017	NARENDRA KU PADHI MP	M/S.TRILOCHAN DASH	1217/2025
62	D-CMP/31834/2025 CMP/ /	GOURAMOHAN SAHU MP	MAHESWAR MOHANTY	1218/2025
63	D-CMP/7260/2025 CMP/281/2025	NILADRI ROUT MP	AMIT PRASAD BOSE	1219/2025
64	D-CMP/7260/2025 CMP/281/2025	NILADRI ROUT MP		1220/2025
65	D-CMP/7262/2025 CMP/284/2025	AVIRAM SAHOO MP	AMIT PRASAD BOSE	1221/2025
66	D-CMP/7262/2025 CMP/284/2025	AVIRAM SAHOO MP		1222/2025
67	D-CMP/31899/2025 CMP/ /	PRAFULLA KUMAR SAHOO MP	SOURAV SUMAN BHUYAN	1223/2025
68	D-CMP/31900/2025 CMP/ /	KISHORE CHANDRA BHANJA MP	PABITRA KUMAR NAYAK	1224/2025
69	D-CMP/31908/2025 CMP/ /	RAUNAK BIBI MP	AMIT PRASAD BOSE	1225/2025
70	D-CMP/31911/2025 CMP/ /	KARTIK LAL GUPTA MP	AMIT PRASAD BOSE	1226/2025
71	D-ABLAPL/17834/2025 ABLAPL/7091/2025	BISWAJIT SETHI MP	PRAKASH CHANDRA DASH	1468/2025
72	D-ABLAPL/11636/2025 ABLAPL/4560/2025	RIYAZ MAHAMMAD MP		1469/2025
73	D-ABLAPL/8954/2025 ABLAPL/3435/2025	SANATAN BISWAL MP		1470/2025
74	D-ABLAPL/33891/2024 ABLAPL/12797/2024	SANTOSH KUMAR MOHANTY MP		1471/2025
75	D-ABLAPL/15507/2025 ABLAPL/6183/2025	NILAMADHAB JENA @ SIPU MP		1472/2025
76	D-MACA/24025/2025 MACA/759/2025	NEW INDIA ASSURANCE CO. LTD., CUTTACK MP	MS. PRADEEP KU. MISHRA, M. DAS	2007/2025
77	D-MACA/24025/2025 MACA/759/2025	NEW INDIA ASSURANCE CO. LTD., CUTTACK MP	MS. PRADEEP KU. MISHRA, M. DAS	2008/2025
78	D-MACA/42355/2024 MACA/1086/2024	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD., CUTTACK MP	MS. BIRANCHI NARAYAN RATH	2009/2025
79	D-MACA/42355/2024 MACA/1086/2024	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD., CUTTACK MP	MS. BIRANCHI NARAYAN RATH	2010/2025
80	D-MACA/31499/2025 MACA/921/2025	D.M., M/S. NATIONAL INSURANCE CO. LTD., CUTTACK MP	SKIOHAPATRA	2011/2025
81	D-MACA/18654/2025 MACA/ /	JAYANTI SWAIN MP	KAPILA CHARAN NAYAK	2012/2025
82	D-MACA/22641/2025 MACA/ /	BARSHA MAHARANA MP	KAPILA CHARAN NAYAK	2013/2025
83	D-MACA/18654/2025 MACA/ /	JAYANTI SWAIN MP	KAPILA CHARAN NAYAK	2014/2025
84	D-MACA/11093/2025 MACA/384/2025	MANASI BARIK MP	BIRANCHI NARAYAN RATH	2015/2025
85	D-MACA/31811/2025 MACA/ /	BADRIKANATH BEHERA MP	JAGABANDHU SAHU	2016/2025
86	D-MACA/21631/2024 MACA/490/2024	MANAGER(LLEGAL), M/S. RELIANCE GENERAL INSURANCE COMPANY LTD., BBSR MP		2017/2025
87	D-MACA/31852/2025 MACA/ /	MANAGER (LEGAL), M/S SBI GENERAL INSURANCE CO. LTD., BBSR MP		2018/2025
88	D-MACA/31856/2025 MACA/ /	RAJ KISHORE SATAPATHY MP	GOPAL KRISHNA NAYAK	2019/2025
89	D-CRLMC/20926/2025	RAKESH KUMAR SWAIN @ RAKESH SWAIN	PRABODHA CHANDRA NAYAK	

	CRLMC/2962/2025	MP		2157/2025
90	D-CRLMC/24135/2025	SUDHAKAR GHOSH	ASHOK KUMAR MISHRA	
	CRLMC/3097/2025	MP		2158/2025
91	D-CRLMC/19877/2025	HIPI@HAPPY PATRA@SUKANT CHHOTARAY		
	CRLMC/2476/2025	MP		2159/2025
92	D-CRLMC/24154/2025	NALI@SAROJ BARIK@SAROJ KUMAR BARIK	RIKSURAM PANDA	
	CRLMC/ /	MP		2160/2025
93	D-CRLMC/30059/2024	PURENDRA KUMAR SETHY		
	CRLMC/4120/2024	MP		2161/2025
94	D-CRLMC/13465/2025	K.RABINDRA PATRA		
	CRLMC/1643/2025	MP		2162/2025
95	D-CRLMC/13322/2025	KAILASH CHANDRA NAYAK @ KAILASH NAYAK		
	CRLMC/1706/2025	MP		2163/2025
96	D-CRLMC/24125/2025	AMRITA PRIYADARSINI PATRA	TAPAN MISHRA	
	CRLMC/ /	MP		2164/2025
97	D-CRLMC/31419/2024	AJAY AGARWAL	SUNSHINE ANAND SWAIN	
	CRLMC/3968/2024	MP		2165/2025
98	D-CRLMC/24221/2025	KOSALA BHATTA	RAJENDRA KUMAR PRADHAN	
	CRLMC/ /	MP		2166/2025
99	D-CRLA/17723/2024	KULHA@KAMAL LOCHAN MOHANTA	DIPAK RANJAN MISHRA	
	CRLA/595/2024	MP		2186/2025
100	D-CRLA/5896/2025	KANHU SINGH	DIPAK RANJAN MISHRA	
	CRLA/267/2025	MP		2187/2025
101	D-CRLA/5896/2025	KANHU SINGH	DIPAK RANJAN MISHRA	
	CRLA/267/2025	MP		2188/2025
102	D-CRLA/24134/2025	BIKASH MOHANTY	ANUPAM RATH	
	CRLA/ /	MP		2189/2025
103	D-CRLA/1007/2023	DIGA@DIGAMBAR PRADHAN	PRASANTA KUMAR SAHOO	
	CRLA/1007/2023	MP		2190/2025
104	D-CRLA/11887/2025	AKSHAYA KUMAR PANDA	PRASANNA KUMAR PARHI	
	CRLA/555/2025	MP		2191/2025
105	D-CRLA/815/2023	KUNAL@MAKINDRA CHETTY	M/S. SARBESWAR SAHOO, BASUDEV PUJARI, P.SWAIN	
	CRLA/815/2023	MP		2192/2025
106	D-WA/31793/2025	CHANDAN BINDHANI	SUKANTA KUMAR MISHRA	
	WA/1374/2025	MP		3532/2025
107	D-WA/31793/2025	CHANDAN BINDHANI	SUKANTA KUMAR MISHRA	
	WA/1374/2025	MP		3533/2025
108	D-WA/31793/2025	CHANDAN BINDHANI	SUKANTA KUMAR MISHRA	
	WA/1374/2025	MP		3534/2025
109	D-WA/31803/2025	DILIP KUMAR PATI	PRANAB KUMAR GHOSE	
	WA/ /	MP		3535/2025
110	D-WA/31808/2025	STATE OF ODISHA	CHANDRAKANTA PRADHAN,A.G.A	
	WA/ /	MP		3536/2025
111	D-WA/31808/2025	STATE OF ODISHA	CHANDRAKANTA PRADHAN,A.G.A	
	WA/ /	MP		3537/2025
112	D-WA/21585/2024	STATE OF ODISHA	TARUN PATNAIK,A.S.C.	
	WA/1231/2024	MP		3538/2025
113	D-WA/31809/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	
	WA/ /	MP		3539/2025
114	D-WA/31809/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	
	WA/ /	MP		3540/2025
115	D-WA/31846/2025	BOARD OF SECONDARY EDUCATION, ORISSA	ISSANKURU SUDHAKAR RAO(SR. ADV.)	
	WA/ /	MP		3541/2025
116	D-WA/31846/2025	BOARD OF SECONDARY EDUCATION, ORISSA	ISSANKURU SUDHAKAR RAO(SR. ADV.)	
	WA/ /	MP		3542/2025
117	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3543/2025
118	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3544/2025
119	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3545/2025
120	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3546/2025

121	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3547/2025
122	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3548/2025
123	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3549/2025
124	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3550/2025
125	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3551/2025
126	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3552/2025
127	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3553/2025
128	D-WA/31861/2025 WA/ /	K.GANGADHAR PRADHAN MP	RABINARAYAN MISHRA	3554/2025
129	D-WA/31861/2025 WA/ /	K.GANGADHAR PRADHAN MP	RABINARAYAN MISHRA	3555/2025
130	D-WA/31861/2025 WA/ /	K.GANGADHAR PRADHAN MP	RABINARAYAN MISHRA	3556/2025
131	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3557/2025
132	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3558/2025
133	D-WP(C)/51737/2024 WP(C)/31792/2024	BADAN KUMAR BEHERA MP	SANJAY KUMAR BEHERA	13348/2025
134	D-WP(C)/31367/2025 WP(C)/21936/2025	SATYAJIT MALLIK MP	BIDYADHAR MANSING	13349/2025
135	D-WP(C)/11745/2022 WP(C)/11745/2022	TUSAR RANJAN SATAPATHY MP		13350/2025
136	D-WP(C)/29651/2025 WP(C)/20908/2025	DILLIP KUMAR PATTANAYAK MP	SURESH CHANDRA DASH	13351/2025
137	D-WP(C)/29513/2025 WP(C)/20703/2025	ANNAPURNA BARIK MP	SAROJ KUMAR DASH	13352/2025
138	D-WP(C)/22793/2023 WP(C)/22793/2023	DR. USHA M SAHU MP	ANKITA MUKHERJI	13353/2025
139	D-WP(C)/24913/2023 WP(C)/24913/2023	DR. RAJIB NARAYAN SAHU MP	LALIT KUMAR MAHARANA	13354/2025
140	D-WP(C)/29960/2025 WP(C)/22168/2025	PRAFULLA KUMAR LENKA MP	PRANAYANEE DASMOHAPATRA	13355/2025
141	D-WP(C)/31791/2025 WP(C)/ /	MANOJ KUMAR SETHY MP	AMBIKA PRASAD RAY	13356/2025
142	D-WP(C)/31794/2025 WP(C)/22115/2025	ASMIT KUMAR MOHANTY MP	DURGESH NARAYAN RATH	13357/2025
143	D-WP(C)/24269/2025 WP(C)/17046/2025	SALASAR AGRO PRODUCTS, CUTTACK MP	M/S. DAYANANDA MOHAPATRA, GYANA RANJAN MAHAPATRA	13358/2025
144	D-WP(C)/21840/2025 WP(C)/15169/2025	BHARATPUR COLLIERY LABOUR UNION, MP	BHARAT PRASAD NANDA (SR. ADV.), BIBHU PRASAD PANDA	13359/2025
145	D-WP(C)/31789/2025 WP(C)/22128/2025	KALANDI @ PRATAP KUMAR KANDI MP	SUSANTA KUMAR BARAL	13360/2025
146	D-WP(C)/6652/2025 WP(C)/5215/2025	M/S NARBHERAM POWER AND STEEL PRISARWELDRS KOLKATA SARANGI MP		13361/2025
147	D-WP(C)/26750/2025 WP(C)/19620/2025	PRAMODINI BEHERA MP	BIJAYA KUMAR NAYAK (3)	13362/2025
148	D-WP(C)/31790/2025 WP(C)/22130/2025	MANOJ KUMAR RANA MP	SUSANTA KUMAR BARAL	13363/2025
149	D-WP(C)/16860/2025 WP(C)/11521/2025	SUNANDA PRADHAN MP	SOUMYA MISHRA	13364/2025
150	D-WP(C)/31802/2025 WP(C)/ /	JYOTIRMAY ACHARYA MP	RAM CHANDRA JENA	13365/2025
151	D-WP(C)/31805/2025 WP(C)/ /	SAROJ KUMAR PRADHAN MP	RAMA CHANDRA JENA	13366/2025
152	D-WP(C)/31813/2025	KHIROD PRASAD SAHOO @ KSHIROD PRASAD SAHOO	SRIDHAR PANIGRAHI	

	WP(C)/ /	MP		13367/2025
153	D-WP(C)/31815/2025	PRADIPTA KISHORE DASH	PRONOY MOHANTY	
	WP(C)/ /	MP		13368/2025
154	D-WP(C)/27133/2025	DEBRAJ BEHERA		
	WP(C)/18991/2025	MP		13369/2025
155	D-WP(C)/31827/2025	BEBINA SWAIN	ACHYUTANANDA PATTANAIK	
	WP(C)/ /	MP		13370/2025
156	D-WP(C)/31826/2025	DILLIP KUMAR BARAL	UMAKANT SAHOO	
	WP(C)/ /	MP		13371/2025
157	D-WP(C)/31829/2025	RITA PARIDA	BISWAMBAR MOHANTY	
	WP(C)/ /	MP		13372/2025
158	D-WP(C)/31830/2025	RAMESH CHANDRA JENA	AMIT PRASAD BOSE	
	WP(C)/ /	MP		13373/2025
159	D-WP(C)/6990/2024	ABHISHEK SAMAL	ARUN KUMAR PATRA	
	WP(C)/5118/2024	MP		13374/2025
160	D-WP(C)/31831/2025	CHANDRASEKHAR MOHAPATRA	GYANA RANJAN MAHAPATRA	
	WP(C)/ /	MP		13375/2025
161	D-WP(C)/31831/2025	CHANDRASEKHAR MOHAPATRA	GYANA RANJAN MAHAPATRA	
	WP(C)/ /	MP		13376/2025
162	D-WP(C)/10971/2018	SANJAY KU.SATAPATHY	M/S.PRANAB KU.GHOSE	
	WP(C)/10971/2018	MP		13377/2025
163	D-WP(C)/12673/2019	DEBASISH SAHOO	M/S.PRANAB KUMAR GHOSE	
	WP(C)/12673/2019	MP		13378/2025
164	D-WP(C)/31835/2025	SASHIBHUSAN MOHAPATRA	SUMITRA MOHANTY	
	WP(C)/ /	MP		13379/2025
165	D-WP(C)/31836/2025	NIKUNJA BIHARI MOHAPATRA	DR. BINODA KUMAR MISHRA	
	WP(C)/22155/2025	MP		13380/2025
166	D-WP(C)/31835/2025	SASHIBHUSAN MOHAPATRA	SUMITRA MOHANTY	
	WP(C)/ /	MP		13381/2025
167	D-WP(C)/16184/2011	PRAVAKAR SAMANT	M/S TRILOCHAN DASH	
	WP(C)/16184/2011	MP		13382/2025
168	D-WP(C)/31837/2025	KELUNI SAHOO	MIHIR SEKHAR SAHOO	
	WP(C)/ /	MP		13383/2025
169	D-WP(C)/31842/2025	GHASI RAM BIBHAR	AGASTI KANUNGO	
	WP(C)/ /	MP		13384/2025
170	D-WP(C)/31843/2025	BIJAY KUMAR PRADHAN	AGASTI KANUNGO	
	WP(C)/ /	MP		13385/2025
171	D-WP(C)/31845/2025	NARESH CHANDRA TRIPATHY	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		13386/2025
172	D-WP(C)/22594/2025	NILAMANI DIBYA		
	WP(C)/15621/2025	MP		13387/2025
173	D-WP(C)/31849/2025	GANESH KUMAR BARIK	TAPAN KUMAR SAHOO	
	WP(C)/ /	MP		13388/2025
174	D-WP(C)/31660/2022	JYOTIMADHAB GADANAYAK	M/S. ALOK KUMAR PANDA, N.K.SAHOO, A.K.CHAUDHURY, S.DASH	
	WP(C)/31660/2022	MP		13389/2025
175	D-WP(C)/31847/2025	SASMITA MISHRA	DILIP KUMAR SAHU	
	WP(C)/ /	MP		13390/2025
176	D-WP(C)/14178/2022	HIMANSHU KUMAR NATH	SHASHI BHUSAN JENA	
	WP(C)/14178/2022	MP		13391/2025
177	D-WP(C)/31854/2025	JYOSHNARANI DAS	GOKULANANDA PARIDA	
	WP(C)/ /	MP		13392/2025
178	D-WP(C)/15292/2022	SARBESWAR NAIK	SHASHI BHUSAN JENA	
	WP(C)/15292/2022	MP		13393/2025
179	D-WP(C)/1650/2018	MANGARI BHATARA		
	WP(C)/1650/2018	MP		13394/2025
180	D-WP(C)/31778/2025	PADMANABHA MOHAPATRA	AKSHAYA KUMAR SAHOO	
	WP(C)/ /	MP		13395/2025
181	D-WP(C)/31857/2025	P.RAVANA NAIDU BABU @ P.RAVANA	TUKUNA KUMAR MISHRA	
	WP(C)/ /	MP		13396/2025
182	D-WP(C)/31859/2025	JANI VENKAT RAO BAURI	AKASH ACHARYA	
	WP(C)/22175/2025	MP		13397/2025
183	D-WP(C)/31860/2025	PARAMANANDA DASH	PRONOY MOHANTY	
	WP(C)/ /	MP		13398/2025

184	D-WP(C)/31862/2025 WP(C)/ /	SABITA ROUSTRAY MP	SHIVSANKAR MOHANTY	13399/2025
185	D-WP(C)/31863/2025 WP(C)/ /	SAFAL CONSTRUCTION PRIVATE LIMITED MP	CHITRASEN PARIDA	13400/2025
186	D-WP(C)/889/2015 WP(C)/889/2015	KUNTALA KUMARI RATH MP	B.S.TRIPATHY, M.K.RATH, J.PATI,N.PANDA	13401/2025
187	D-WP(C)/3558/2017 WP(C)/3558/2017	UTKAL PRANTIYA RASTRABHASA PRACHARA SABHA MP		13402/2025
188	D-WP(C)/2459/2025 WP(C)/2061/2025	M/S. NARAYANI MOTORS PVT.LTD., MP	BBSRMR. SUNIL MISHRA, SC	13403/2025
189	D-WP(C)/31877/2025 WP(C)/ /	BASANTI BISWAL @ MOHANTY MP	BHASKAR CHANDRA PANDA	13404/2025
190	D-WP(C)/24160/2025 WP(C)/16914/2025	KALYANI TRIPATHY MP	HALADHAR SETHY	13405/2025
191	D-WP(C)/24160/2025 WP(C)/16914/2025	KALYANI TRIPATHY MP	HALADHAR SETHY	13406/2025
192	D-WP(C)/12640/2025 WP(C)/9150/2025	TIKESWAR NAIK @ NAYAK MP		13407/2025
193	D-WP(C)/29303/2025 WP(C)/20418/2025	SAZEDA KHATUN MP		13408/2025
194	D-WP(C)/29304/2025 WP(C)/20421/2025	LAXMAN KUMAR SATAPATHY MP		13409/2025
195	D-WP(C)/29306/2025 WP(C)/20424/2025	SANJEEB KUMAR NAYAK MP		13410/2025
196	D-WP(C)/29308/2025 WP(C)/20432/2025	MAHESWAR MISHRA MP		13411/2025
197	D-WP(C)/31884/2025 WP(C)/ /	SUDHAKAR ROUT MP	SIDHARTHA MISHRA	13412/2025
198	D-WP(C)/31886/2025 WP(C)/ /	M/S. BIKASH PANIGRAHI, BARGARH MP	ABHILASH MISHRA	13413/2025
199	D-WP(C)/31845/2024 WP(C)/18340/2024	NIRUPAMA SAHOO MP		13414/2025
200	D-WP(C)/31891/2025 WP(C)/22176/2025	RANJITA SAHOO MP	HRUDANANDA MOHAPATRA	13415/2025
201	D-WP(C)/31893/2025 WP(C)/ /	MADHUSUDAN RANA MP	KUNAL KUMAR SWAIN	13416/2025
202	D-WP(C)/31905/2025 WP(C)/ /	RAJKISHORE NAYAK MP	HRUDANANDA MOHAPATRA	13417/2025
203	D-WP(C)/11163/2025 WP(C)/8273/2025	SASHIREKHA SAHOO MP	AKSHAYA KUMAR NAYAK	13418/2025
204	D-WP(C)/47548/2024 WP(C)/28696/2024	SWADHIN SWAIN MP	SUJATA JENA	13419/2025
205	D-WP(C)/31907/2025 WP(C)/ /	DR. JYOTI PRAKASH SAHOO MP	ABHINANDAN PRADHAN	13420/2025
206	D-WP(C)/31904/2025 WP(C)/ /	AKINCHAN ACHARYA MP	DOLAGOBINDA MOHAPATRA	13421/2025
207	D-WP(C)/31909/2025 WP(C)/ /	PRITISH KHAMARI MP	SOUMYA RANJAN DAS	13422/2025
208	D-WP(C)/22396/2014 WP(C)/22396/2014	SUSRI PRASTIC INDUST MP	M/S.YASHPAL MOHANTY	13423/2025
209	D-WP(C)/31910/2025 WP(C)/ /	SARAT CHANDRA MOHANTY MP	SUSANTA KUMAR BARAL	13424/2025
210	D-WP(C)/31912/2025 WP(C)/ /	M/S. SALMAN INDUSTRIES, SUNDERGARH MP	SIDHESWAR RATH	13425/2025